

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
(Chennai Circuit Bench)

Appeal No. 8 of 2013

Dated : 11<sup>th</sup> February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s. NILE Ltd. ...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission  
& Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaudhury  
for Mr. Challa Gunaranjan

Counsel for the Respondent (s) :

ORDER

Pleadings have not yet been completed.

Post the matter along with connected Appeal no. 31 of 2013 on 28.2.2013

at Delhi Bench.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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